

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 16.12.2019

NOTICE

Take notice that the following matters Adjourned on 10.12.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App (AT) (Ins) No. 781 of 2019	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	10.12.2019	19.12.2019

Note: The above matter date stands corrected to 19.12.2019 instead of 14.01.2020.

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By Order

-sd/-

Registrar